DEMAND AND PRODUCTION OF FILMS

*386. SHRI RAMGOPAL GUPTA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) what are the present requirements of films for photography and the cinema industry;
- (b) what capacity has been licensed for their production; and
- (c) what portion of demand is met from indigenous production?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO):

(a) The present requirements are estimated at four million sq. meters per annum.

- (b) A capacity of 6 million sq. meters of these types of films has been licensed.
- (c) At present the entire requirement is met by Imports.
- *387. [Transferred to the 25th June, 1962.]

SHORT SUPPLY OF TYRES AND TURES

- *388. SHRI RAMGOPAL GUPTA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that tyres and tubes are in acute short supply at present throughout the country;
- (b) if so, what are the reasons therefor; and
- (c) what steps Government are considering to ease the situation?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO):
(a) No, Sir.

(b) and (c) Do not arise.

Issue of permits to Goa, Daman and Diu

*389. SHRI LOKANATH MISRA: Will the PRIME MINISTER be pleased to state:

- (a) the number of permits issued by Government for visit to Goa, Daman and Diu up to 31st March, 1962:
- (b) how many of those who were issued permits were (i) Indians and (ii) foreigners?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) The number of permits issued from January 22 to March 31, 1962 was 2,766.

(b) 2,683 permits were issued to Indian nationals and 133 to foreigners.

COMPLIMENTARY LITERATURE COURSE

- *390. SHRI R. S. KHANDEKAR: Will the PRIME MINISTER be pleased to state:
- (a) whether Complimentary Literature Course Curso Complementar de Letras of Goa has been recognised in India;
- (b) if so, what is its equivalent examination of the Indian Universities:
- (c) whether appointments are made on the strength of this course in India as well as in Goa; and
 - (d) if not, why not?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) to (d) Information in this matter is not available with the Government and is being collected.

LEGISLATION FOR EMPLOYMENT OF HANDICAPPED

- *391. SHRI M. RUTHNASWAMY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) whether the Government of Madras has requested the Government of India to enact legislation in regard to special facilities for the employment of handicapped persons;